

(b) if so, whether the Committee has also recommended for revision in import tariff to discourage its use for power generation;

(c) if so, the details thereof;

(d) whether the committee has agreed that the disincentive be built in through tariff restructuring rather than quantitative restriction;

(e) if so, whether the Government have accepted recommendations of the committee; and

(f) if so, the time by which these are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) to (f). Government is considering, the issue of assured fuel supply for liquid fuel based power plants, including those based on naphtha, on a sustained basis. This, inter-alia, involves issues on availability of indigenous supply, foreign exchange requirements for import of fuel, import duties, transportation and handling facilities, etc. As on date, Ministry of Power has received proposals from several States for recommending allocation of liquid fuels for projects with a total proposed capacity of about 34,000 MW. Guidelines for allocation of liquid fuels to these plants are being prepared in consultation with Ministry of Petroleum and Natural Gas and the State Governments.

[English]

Enron

*388. SHRI BASU DEB ACHARIA : Will the PRIME MINISTER be pleased to state :

(a) whether the attention of the Government has been drawn to the news-item captioned "Enron Annual Report overstates project size by 266 MW" appearing in the FINANCIAL EXPRESS dated August 2, 1996;

(b) if so, the facts thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Government attention has been drawn to the article 'Enron annual report overstates project size by 266 MW' appeared in the Financial Express dated October 2, 1996.

(b) and (c). The Government of Maharashtra/Maharashtra State Electricity Board have informed that in the renegotiated Dabhol Power Project, the exportable capacity is 2184 MW while the ISO capacity is 2450 MW, the difference being 266 MW.

[English]

U.P. State Electricity Board

*389. SHRI PRAMOD MAHAJAN :
SHRI TARIQ ANWAR :

Will the PRIME MINISTER be pleased to state :

(a) whether Uttar Pradesh State Electricity Board (UPSEB) has sold some of its power plants to the National Thermal Power Corporation (NTPC);

(b) if so, the details thereof and the reasons therefor;

(c) the losses offered by the UPSEB during the last three years, year-wise;

(d) the amount of outstanding dues of various institutions/organizations as on September 3, 1996;

(e) the reasons therefor;

(f) the installed capacity of State Power Projects and actual production at present; and

(g) the steps taken/proposed, to be taken to check the fall in power generation, make up the losses, restructuring and privatisation of power sector in the State?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). Feroze Gandhi Unchahar Thermal Power Project Stage I (2x210 MW) located at Unchahar in Rai Bareilly District of Uttar Pradesh was taken over by National Thermal Power Corporation (NTPC) with effect from 13.2.1992 at a cost of Rs. 925 crores from Uttar Pradesh Rajya Vidyut Utpadan Nigam. The main reason for the take over of the power station was the inability of Uttar Pradesh State Electricity Board (UPSEB) to liquidate its outstanding dues to NTPC.

(c) The losses suffered by UPSEB during the last three years are as under :

(Without RE subsidy)

1992-93	1993-94	1994-95
Rs. 691.46 crores	Rs. 1090.20 crores	Rs. 978.25 crores

(d) The outstanding dues of Central Power Sector Undertakings, as on 30.9.1996 against UPSEB were as under :

(i) Rural Electrification Corporation	Rs. 437.80 Cr.
(ii) National Thermal Power Corporation	Rs. 839.68 Cr.
(iii) National Hydro Electric Power Corporation	Rs. 180.30 Cr.
(iv) Powergrid Corporation of India	Rs. 172.64 Cr.

(e) The main reasons for losses of UPSEB and its high outstanding dues to CPSUs are, *inter alia*, low plant load factor of its thermal power stations, high transmission and distribution losses, sub-optimal tariffs and high receivables from its consumers.

(f) The installed capacity of UPSEB as on 31.10.1996 was 6074 MW. During the current year from April to November, 1996, the actual generation of power plants of UPSEB was 15224 MUs and the PLF of Thermal Power Stations was 45.1%.

(g) The Uttar Pradesh Government has initiated steps to restructure its power industry including privatising distribution of power and is finalising a Bill to put in place the requisite legal changes. It has also taken in hand several steps to improve the physical and financial performance of its Electricity Board.

[English]

Demand and Supply of Power

*390. DR. KRUPASINDHU BHOI :
KUMARI FRIDA TOPNO :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government have made any study on the overall demand of power in the country by 2000 AD;

(b) if so, the details thereof;

(c) the estimated cost required to generate power to meet the demand by that year;

(d) whether the Government propose to seek external aid/assistance from private sector to meet the requirement of funds; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b). 15th Electric Power Survey has estimated the peak load and energy requirement as 90093 MW and 535903 MUs respectively in the year 2000-01.

(c) to (e). The Ninth Plan is under finalisation. The details of precise requirements of funds could be known only after the finalisation of the Ninth Plan. However, all possible sources of finances, including external assistance and investments from the private sector would need to be explored.

[English]

Price of Crude Oil

*391. SHRI SATYAJITSINH DULIPSINH GAEKWAD :
Will the PRIME MINISTER be pleased to state :

(a) the price of crude oil in the international market during the last six months, month-wise;

(b) the impact of higher international crude oil prices on indigenous prices of petroleum products and oil pool account deficit;

(c) whether the Government propose to move from administered price mechanism to market driven prices of petroleum products; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU):

(a) Prices of oil in the international market are highly volatile and are subject to wide fluctuations. The monthly average price of market crude oils (Dubai, Oman, Dated Brent and WTI) in the international market for the last six months i.e. from June, 1996 to November, 1996 month-wise, based on Plants crude oil marketwise are furnished hereunder :

(Figures in \$/bbl)

	Dubai	Oman	Brent	WTI
June, 1996	17.25	17.65	18.43	20.45
July, 1996	17.79	18.49	19.64	21.33
August, 1996	18.64	19.28	20.56	21.93
September, 1996	20.42	20.95	22.64	23.92
October, 1996	21.76	22.12	24.16	24.90
November, 1996	20.94	21.39	22.69	23.72

(b) The cumulative outstandings of the oil companies from the oil pool account are estimated to rise to Rs. 15.500 crores by 31.3.97.

(c) and (d). A 'Strategic Planning Group' on restructuring of the National Oil Industry with members comprising of top management from public and private sector and leading experts from academic and research institutes, was formed. The Group has submitted report.

[Translation]

Private Power Projects

*392. SHRI GANGA CHARAN RAJPUT : Will the PRIME MINISTER be pleased to state :

(a) the number of multinational companies from which proposals have been received for setting up of power projects in the country so far;

(b) whether the Government are considering to set up some such power project in the backward areas of the country;

(c) if so, the details thereof, State-wise and location-wise; and

(d) the time by which these projects are likely to be implemented?